

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No. 395 of 1996

Friday this the 26th day of April, 1996.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR. P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K. Rajan,
Post Master (now relieved from
Alapuzha HPO,) residing at
Post Master's Quarters DA-I,
Vellakinar, Alapuzha. Applicant

(By Advocate Mrs. Sumati Dandapani)

Vs.

1. Chief Post Master General,
Kerala Circle, Thiruvananthapuram-33.
2. The Director General (Posts),
New Delhi. 1. Respondents

(By Advocate Mr. James Kurien, ACGSC)

The application having been heard on 26th April, 1996
The Tribunal on the same day delivered the following:

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Learned counsel for applicant seeks leave
to withdraw the application. We grant leave and dismiss
the application as withdrawn without expressing any
opinion on the merits. No costs.

Dated the 26th day of April, 1996.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN